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## (2024) 07 NCDRC CK 0078

## **National Consumer Disputes Redressal Commission**

Case No: Revision Petition No. 1093 Of 2022

State Bank Of India APPELLANT

Vs

Govt. T. Romana College RESPONDENT

Date of Decision: July 30, 2024

**Acts Referred:** 

• Consumer Protection Act, 1986 - Section 21(b)

• Consumer Protection Act, 2019 - Section 58(1)(b)

Hon'ble Judges: Avm J. Rajendra, Avsm Vsm (Retd.), Presiding Member

**Bench:** Single Bench

Advocate: Jai Mohan, J.C. Lalnunsanga

Final Decision: Dismissed

**Judgement**